

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

LIBRARY

O.A/350/513/2018

Date of Order: 12.12.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Amal Chandra Paul, S/o late Sri Jagadish Chandra Paul, Aged 51 years, South Subhas Pally, Dankuni, Hooghly – 712311 working as Junior Hindi Translator, MSME – Development Institute, 111/112 B.T Road, Kolkata – 700108.

--Applicant

Versus

1. Union of India, represented by its Secretary, Ministry of Micro, Small and Medium Enterprises, Udyog Bhawan, New Delhi – 110011.
2. The Additional Secretary and Development Commissioner, Ministry of Micro, Small and Medium Enterprises, Nirman Bhawan, 7th floor, Maulana Azad Road, New Delhi – 110108.
3. The Director, MSME – Development Institute, 111/112 B.T Road, Kolkata – 700108.
4. The Secretary, Department of Personnel & Training, Ministry of Personnel, Public Grievances and Pensions, North Block, New Delhi – 110001.

--Respondents

For The Applicant(s): In Person
For The Respondent(s): Mr. B. P. Manna, counsel
Ms. D. Nag, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard the applicant appearing in person. Ld. counsel for the respondents are also heard.

2. Ld. counsel for the respondents submits that further promotion has been given to the applicant.

3. Since the grievance has been redressed, the applicant does not want to pursue the matter any further and has given a letter dated 12.12.2019 to withdraw the present application.

4. Accordingly, the present O.A is disposed of as withdrawn. No costs.

5. Memo of withdrawal dated 12.12.2019 is taken on record. Documents dated 02/04/12/2019 produced by the respondents is also taken on record.



(Nandita Chatterjee)
Member (A)



(Bidisha Banerjee)
Member (J)



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